

HIGH COURT OF CHHATTISGARH, BILASPUR
Endorsement

No. 862 /Confdl. /2022
II-15-30/2002

Bilaspur, dated 27 / 04 /2022

Copy of order no. F 19-22/2010/25-2 dated 26.04.2022 of the Joint Secretary, Government of Chhattisgarh, Scheduled Castes and Scheduled Tribes Welfare Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, forwarded to:-

Copy forwarded to :-

- (1) Additional Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

Contd....2/-

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- (17) *Smt. Kiran Chaturvedi, Judge, Family Court, Janjgir-Champa for information and compliance. She is directed to take charge at her new place of posting on or before 07.05.2022 and send the handing/taking over charge report to this Registry at the earliest. She is further directed that if she is in occupation of Government accommodation, she should vacate the same on or before 07.05.2022 under intimation to this Registry.*
- (18) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur) / Raigarh/ Dhamtari/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Mahasamund/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Korba / Raipur/Janjgir-Champa/Durg/Bilaspur for information.
- (19) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar (Judicial/ D.E./ Admn./ Works/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (21) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- (22) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Confidential/ Checker/ Civil/ Central Filing/ D.E./ D.E. (Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (28) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ O/o R.G./ Pension/ Protocol/ Record Room (Admn.)/ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
आदिम जाति तथा अनुसूचित जाति विकास विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर

// आदेश //

नवा रायपुर अटल नगर, दिनांक

26 APR 2022

क्रमांक एफ 19-22/2010/25-2 विधि और विधायी कार्य विभाग के आदेश क्रमांक 4275/1181/21-ब/छ.ग./2022 दिनांक 22.4.2022 द्वारा श्रीमती किरण चतुर्वेदी, न्यायाधीश, परिवार न्यायालय, जाजगीर-चांपा की सेवाएं पीठासीन अधिकारी, छत्तीसगढ़ राज्य वक्फ अधिकरण के पद पर, उनके पदभार ग्रहण करने के दिनांक से प्रतिनियुक्ति पर नियुक्त करने हेतु इस विभाग को सौंपी गई है।

2/ अतः राज्य शासन एतद्वारा श्रीमती किरण चतुर्वेदी, न्यायाधीश, परिवार न्यायालय, जाजगीर-चांपा की सेवाएं प्रतिनियुक्ति पर लेते हुए, उन्हें छत्तीसगढ़ राज्य वक्फ अधिकरण, रायपुर में पीठासीन अधिकारी के पद पर पदस्थ करता है।

3/ उक्त पदस्थापना के फलस्वरूप श्री आशीष पाठक, पीठासीन अधिकारी, छत्तीसगढ़ राज्य वक्फ अधिकरण, रायपुर की सेवाएं, उनके पैतृक विभाग (विधि और विधायी कार्य विभाग) को वापस लौटाई जाती है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(एम.आर.ठाकुर)

संयुक्त सचिव

छत्तीसगढ़ शासन

आदिम जाति तथा अनुसूचित जाति विकास विभाग

नवा रायपुर अटल नगर, दिनांक

26 APR 2022

पृ.क्र. एफ 19-22/2010/25-2

प्रतिलिपि :-

1. विशेष सहायक, मान. मंत्रीजी, आदिम जाति तथा अनुसूचित जाति विकास, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
2. निज सहायक, मान. संसदीय सचिव, आदिम जाति तथा अनुसूचित जाति विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
3. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, विलासपुर।
4. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर की ओर उनके पृष्ठांकन क 4276/1181/21-ब/छ.ग./2022 दिनांक 22.4.2022 के संदर्भ में।
5. निज सचिव सचिव, छत्तीसगढ़ शासन, आदिम जाति तथा अनुसूचित जाति विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
6. महालेखाकार, छत्तीसगढ़, रायपुर।
7. आयुक्त, आदिम जाति तथा अनुसूचित जाति विकास, इन्द्रावती भवन, नवा रायपुर अटल नगर।
8. संभागायुक्त, रायपुर/विलासपुर, छत्तीसगढ़।
9. कलेक्टर, जिला रायपुर/जाजगीर-चांपा, छत्तीसगढ़।
10. पीठासीन अधिकारी, छत्तीसगढ़ राज्य वक्फ अधिकरण, रायपुर।
11. मुख्य कार्यपालन अधिकारी, छत्तीसगढ़ राज्य वक्फ बोर्ड, रायपुर।

12. जिला कोषालय अधिकारी, रायपुर / जाजगीर-चांपा, छत्तीसगढ़।
13. संबंधित अधिकारी श्री / श्रीमती छत्तीसगढ़ की ओर पालनार्थ।
14. श्री आश्विष पाठक, पीठासीन अधिकारी, छत्तीसगढ़ राज्य चक्फ अधिकरण, रायपुर।
की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
15. आदेश फोल्डर।

संयुक्त सचिव

छत्तीसगढ़ शासन

आदिम जाति तथा अनु.जाति विकास विभाग

26/4/22